of 1317 such cases have been reported by DDA, MCD, Cantonment Board and NDMC during this period.

(b) and (c) Action taken in this regard includes the lodging of FIR with the police, removal action against encroachings; launching of eviction proceedings.

Preventive action in this regard includes increased surveilance; activising watch & ward sizangements; putting up of fencing/boundary walls; accountability of the enforcement staff and their mobility for intensive patrolling. Under the instructions of the Lt. Governor of Delhi, a Control Room has also started functioning to facilitate prompt reporting of unauthorised construction/encroachment by the public.

## Stoppages of trains at Tindiyanam Railway Station . . .

439. SHRI TINDIVANAM G. VENKATRAMAN : Will Minister of RAILWAYS be pleased to state:

- (a) whether orders have been issued for the stopping of the 6717 and 6718 Indian Express, 6103 and 6104 Muthu Nagar Express, 6119 Neille Express and 6106 Quilon Express from Madras to Villupuram and Villupuram to Madras at Tindiusnam Railway Station on the Petition of citizens of:: Lindivanam, letter from President Railway Users Association and an MP's recommendation dated the 29th January, 1990 in this regard; and
- (b) if not, by when the orders are likely to be issued and executed by the Railways?

- THE MINISTER OF RAIL-WATS (SHRI GEORGE FERNA-NOES): (a) No, Sir.

: (b) The has not been found feasible: to stop these trains at Tindivanam.

Clearance to Triportite agreements: between Managements and Labour and the second s

440. SHRI E. BALANANDAN 🚓 Will the Minister of LABOUR hepleased to state:

- (a) whether it is a fact that many agreements entered into between the management, Government and labour in the public rector are not being implemented, since these are not circuid by the RPE and the Ministry of Finance;
- (b) if so, the sector-wise details. thereof; and
- (e) what steps are being taken to get these cleared for implementation?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

## Production of foodgrains

S.K.T. 441. SHRI RAMA-CHANDRAN : Will the Minister of AGRICULTURE be pleased to state:

- (a) the annual production of foodgrains during the years 1987-88, 1988-89 and 1989-90; and
- (b) what steps are being take n by Gevernment to maintain the appreciable growth rate of food-grains production?

THE DEPUTY PRIME MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The estimates of pro-